

**ORDER**


**20-10-2022**


Petitioner Laila Das is present and has vide petition No. 938/22 submitted that she has amicably settled the matter with the OP/respondent and has executed a deed in this regard. The petitioner has prayed to allow her to withdraw the suit.


Respondent is represented.

Heard both sides and perused the record. It appears that the petition has been filed voluntarily and presently both the parties are living together. As such, the petition is allowed. The proceeding is closed.

With this order, this case is disposed of.

  
Addl. District Judge (FTC),  
Sonitpur, Tezpur

  
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BY ORDER  
  
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